

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

C.P. 30/2016

IN THE MATTER OF:

Jaimahal Hotels Private Limited

...

PETITIONER

**SECTION :**

Under Section 397/398

Order delivered on 01.8.2017

Coram :


R. VARADHARAJAN,  
Hon'ble Member (Judicial)

**For the Petitioner/applicant** : Mr. Salman Khurshid, Sr. Advocate  
Mr. Abhishek K. Rao, Advocate  
Mr. Shailesh Kumar, Advocate  
Ms. Bhavya Bharti, Advocate  
Ms. Sanchita, Advocate

**For the Respondents** : Dr. U.K. Chaudhary, Sr. Advocate  
Mr. Sanjeev Sen, Sr. Advocate  
Mr. Mansumyer Singh, Advocate  
Mr. Dev Roy, Advocate

**ORDER**

Learned Counsel for the parties are present. Due to paucity of time, the matter is adjourned to 22.8.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
01.8.2017